

Government of India
Ministry of Commerce and Industry
Department of Commerce
DIRECTORATE GENERAL OF FOREIGN TRADE

Index & Agenda

Meeting No - NC/7/MEET/February/2023-24/02

Meeting Date -29.05.2023 held on 31.05.2023

Meeting Index of Norms Committee - 7 Plastic / Rubber Items

THE CHAIRMANSHIP OF
Shri Subhash Chand Aggarwal, Addl. DGFT

Meeting No. 01/87ALC1/2023-24 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code held on 31.05.2023 under the Chairmanship of Shri Subhash Chand Aggarwal, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Vanijaya Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri S.K. Mohapatra, JDG
- 2) Shri Mahesh Kumar, ASO
- 3) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 4) Shri Nand Lal, Technical Expert (Consultant), DGFT
- 5) Shri O.P. Sharma, Technical Expert (Consultant), C&PC

Following are the decision of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedure:

Manual Cases

Case No. A-19	M/s Plastic Products Engineering Co., A'bad	Status: Status Quo
M. No. 02/24	Hqrs F.No. 01/87/50/0811000376/AM24/DES.VII	
Date: 29.05.2023	RA's F.No. 08AA04023810AM22	
Adv. Authorization No./Date	0811000376 dt. 12.01.2021	

Subject: Request for enhancement in the quantity of inputs in respect of advance authorization No. 0811000376 dt. 12.01.2021 issued in terms of Para 4.07 of FTP on self declaration basis.

Decision: The Committee noted that the decision was taken only after PH granted. There is no fresh ground for revision. As regard earlier decision of similar case stated. In that case item of export was Bushes & Tubes as such earlier decision is not applicable. Hence status quo is maintained

Case No. A-20	M/s Plastic Products Engineering Co. A'bad	Status: Approved
M. No. 02/24	Hqrs F.No. 01/87/50/513/AM20/DES.VII	
Date: 29.05.2023	RA's F.No. 08/24/40/284/AM20	
Adv. Authorization No./Date	0810146828 dt. 23.12.2018	

Subject: Reconsideration regarding fixation of adhoc input output norms in respect of advance authorization No. 0810146828 dt. 23.12.2018 issued under Para 4.07 of FTP on self declaration basis.

Decision: The case was considered by NC as per agenda. On the basis of comments provided by the Technical Experts, the Committee decided to fix the adhoc input output norms with 5% and 7% wastage as under:

S.No.	Export Item	Qty.	Import Item	Qty.
1	Sheets, Rolls, Strips of PTFE Virgin	1.00Kg	PTFE Virgin Resin/Molding Powder	1.05Kg
2	Rods of PTFE Virgin	1.00Kg	PTFE Virgin Resin/Molding Powder	1.07Kg

RA may take consequential action as per Policy/Procedure.

Case No. A-21	M/s Basrur Uniseal Pvt. Ltd., B'lore	Status: Approved
M. No. 02/24	Hqrs F.No. 01/87/50/944/AM19/DES.VII	
Date: 29.05.2023	RA's F.No. 07/24/40/174/AM17	
Adv. Authorization No./Date	0710110989 dt. 18.01.2017	

Subject: Re-consideration regarding fixation of adhoc input output norms in respect of advance authorization No. 0710110989 dt. 18.01.2017 issued under Para 4.07 of FTP on self declaration basis.

Decision: The case was considered by NC as per agenda. The Committee noted that the firm is manufacturing Asbestos free Gasket Sheet and claimed wastage of 3%. On the basis of comments provided by Technical Experts, the Committee decided to fix the adhoc input output norms with 3% wastage as under:

Sl.No.	Export Item	Qty	Sl.No.	Import Item	Qty. per kg of export
1	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm MO109	3218.00Kg	1	Rockwool Mineral Fibre	0.150 kg
			2	Aramid Pulp Fibre	0.088 kg
			3	Cellulose Fibre	0.000 kg
			4	Nitrile Butadiene Rubber	0.152 kg
2	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm MO110	16978.00 Kg	1	Rockwool Mineral Fibre	0.243 kg
			2	Aramid Pulp Fibre	0.114Kg
			3	Cellulose Fibre	0.000 Kg
			4	Nitrile Butadiene Rubber	0.162 kg
3	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm MO115	3365.00Kg	1	Rockwool Mineral Fibre	0.000 kg
			2	Aramid Pulp Fibre	0.0567kg
			3	Cellulose Fibre	0.076 kg
			4	Nitrile Butadiene Rubber	0.114 kg
4	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm MO116	3198.00Kg	1	Rockwool Mineral Fibre	0.000 kg
			2	Aramid Pulp Fibre	0.065kg
			3	Cellulose Fibre	0.100kg
			4	Nitrile Butadiene Rubber	0.07kg
5	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm MO128	20604.00 Kg	1	Rockwool Mineral Fibre	0.150kg
			2	Aramid Pulp Fibre	0.0875kg
			3	Cellulose Fibre	0.000kg
			4	Nitrile Butadiene Rubber	0.1524kg
6	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm MO168	2594.00Kg	1	Rockwool Mineral Fibre	0.1318kg
			2	Aramid Pulp Fibre	0.000kg
			3	Cellulose Fibre	0.0875kg
			4	Nitrile Butadiene Rubber	0.1195kg
7	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm	3971.00Kg	1	Rockwool Mineral Fibre	0.000 kg
			2	Aramid Pulp Fibre	0.000 kg
			3	Cellulose Fibre	0.1329 kg

	MO144		4	Nitrile Butadiene Rubber	0.0700 kg
8	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm BG1005	8005.00Kg	1	Rockwool Mineral Fibre	0.0649 kg
			2	Aramid Pulp Fibre	0.000 kg
			3	Cellulose Fibre	0.1460 kg
			4	Nitrile Butadiene Rubber	0.0999 kg
9	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm BG1080	119584.00 Kg	1	Rockwool Mineral Fibre	0.000 kg
			2	Aramid Pulp Fibre	0.000 kg
			3	Cellulose Fibre	0.1100 kg
			4	Nitrile Butadiene Rubber	0.1215 kg
10	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm BG1500	50712.00 Kg	1	Rockwool Mineral Fibre	0.0649 kg
			2	Aramid Pulp Fibre	0.000 kg
			3	Cellulose Fibre	0.1460 kg
			4	Nitrile Butadiene Rubber	0.0999 kg
11	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm BG1550	291390.00 Kg	1	Rockwool Mineral Fibre	0.000 kg
			2	Aramid Pulp Fibre	0.0100 kg
			3	Cellulose Fibre	0.1100 kg
			4	Nitrile Butadiene Rubber	0.1130 kg
12	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm BG2010	3591.00Kg	1	Rockwool Mineral Fibre	0.2100 kg
			2	Aramid Pulp Fibre	0.0999 kg
			3	Cellulose Fibre	0.000 kg
			4	Nitrile Butadiene Rubber	0.1535kg
13	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm BG2730	7142.00Kg	1	Rockwool Mineral Fibre	0.000 kg
			2	Aramid Pulp Fibre	0.0299 kg
			3	Cellulose Fibre	0.1246 kg
			4	Nitrile Butadiene Rubber	0.1339 kg
14	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm BG3010	5202.00Kg	1	Rockwool Mineral Fibre	0.2297 kg
			2	Aramid Pulp Fibre	0.0876kg
			3	Cellulose Fibre	0.000 kg
			4	Nitrile Butadiene Rubber	0.1597 kg
			5	Carbon Fibre	0.0800 kg

Case No. A-22	M/s Basrur Uniseal Pvt. Ltd., B'lore	Status: Approved
M. No. 02/24	Hqrs F.No. 01/87/50/1162/AM19/DES.VII	
Date: 29.05.2023	RA's F.No. 07/24/40/342/AM16	
Adv. Authorization No./Date	0710109244 dt. 08.01.2016	

Subject: Re-consideration regarding fixation of adhoc input output norms in respect of advance authorization No. 0710109244 dt. 08.01.2016 issued under Para 4.07 of FTP on self declaration basis.

Decision: The case was considered by NC as per agenda. The Committee noted that the firm is manufacturing Asbestos free Gasket Sheet and claimed wastage of 3%. On the basis of comments provided by Technical Experts, the Committee decided to fix the adhoc input output norms with 3% wastage as under:

Sl.No.	Export Item	Qty	Sl.No.	Import Item	Qty. per kg of export
1	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm MO109	3218.00Kg	1	Rockwool Mineral Fibre	0.150 kg
			2	Aramid Pulp Fibre	0.088 kg
			3	Cellulose Fibre	0.000 kg
			4	Nitrile Butadiene Rubber	0.152 kg
2	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm MO110	16978.00 Kg	1	Rockwool Mineral Fibre	0.243 kg
			2	Aramid Pulp Fibre	0.114Kg
			3	Cellulose Fibre	0.000 Kg
			4	Nitrile Butadiene Rubber	0.162 kg
3	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm MO115	3365.00Kg	1	Rockwool Mineral Fibre	0.000 kg
			2	Aramid Pulp Fibre	0.0567kg
			3	Cellulose Fibre	0.076 kg
			4	Nitrile Butadiene Rubber	0.114 kg
4	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm MO116	3198.00Kg	1	Rockwool Mineral Fibre	0.000 kg
			2	Aramid Pulp Fibre	0.065kg
			3	Cellulose Fibre	0.100kg
			4	Nitrile Butadiene Rubber	0.07kg
5	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm MO128	20604.00 Kg	1	Rockwool Mineral Fibre	0.150kg
			2	Aramid Pulp Fibre	0.0875kg
			3	Cellulose Fibre	0.000kg
			4	Nitrile Butadiene Rubber	0.1524kg
6	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm	2594.00Kg	1	Rockwool Mineral Fibre	0.1318kg
			2	Aramid Pulp Fibre	0.000kg
			3	Cellulose Fibre	0.0875kg

	MO168		4	Nitrile Butadiene Rubber	0.1195kg
7	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm MO144	3971.00Kg	1	Rockwool Mineral Fibre	0.000 kg
			2	Aramid Pulp Fibre	0.000 kg
			3	Cellulose Fibre	0.1329 kg
			4	Nitrile Butadiene Rubber	0.0700 kg
8	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm BG1005	8005.00Kg	1	Rockwool Mineral Fibre	0.0649 kg
			2	Aramid Pulp Fibre	0.000 kg
			3	Cellulose Fibre	0.1460 kg
			4	Nitrile Butadiene Rubber	0.0999 kg
9	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm BG1080	119584.00 Kg	1	Rockwool Mineral Fibre	0.000 kg
			2	Aramid Pulp Fibre	0.000 kg
			3	Cellulose Fibre	0.1100 kg
			4	Nitrile Butadiene Rubber	0.1215 kg
10	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm BG1500	50712.00 Kg	1	Rockwool Mineral Fibre	0.0649 kg
			2	Aramid Pulp Fibre	0.000 kg
			3	Cellulose Fibre	0.1460 kg
			4	Nitrile Butadiene Rubber	0.0999 kg
11	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm BG1550	291390.00 Kg	1	Rockwool Mineral Fibre	0.000 kg
			2	Aramid Pulp Fibre	0.0100 kg
			3	Cellulose Fibre	0.1100 kg
			4	Nitrile Butadiene Rubber	0.1130 kg
12	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm BG2010	3591.00Kg	1	Rockwool Mineral Fibre	0.2100 kg
			2	Aramid Pulp Fibre	0.0999 kg
			3	Cellulose Fibre	0.000 kg
			4	Nitrile Butadiene Rubber	0.1535kg
13	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm BG2730	7142.00Kg	1	Rockwool Mineral Fibre	0.000 kg
			2	Aramid Pulp Fibre	0.0299 kg
			3	Cellulose Fibre	0.1246 kg
			4	Nitrile Butadiene Rubber	0.1339 kg
14	Asbestos free Gasket Sheets and Gaskets of thickness from 0.20mm to 5.00mm BG3010	5202.00Kg	1	Rockwool Mineral Fibre	0.2297 kg
			2	Aramid Pulp Fibre	0.0876kg
			3	Cellulose Fibre	0.000 kg
			4	Nitrile Butadiene Rubber	0.1597 kg
			5	Carbon Fibre	0.0800 kg

Case No. A-23	M/s Astral Polytechnik Ltd., Kalol	Status: Approved
M. No. 02/24	Hqrs F.No. 01/87/50/789/AM21/DES.VII	
Date: 29.05.2023	RA's F.No. 08/24/40/101/AM21	
Adv. Authorization No./Date	0810148221 dt. 24.07.2020	

Subject: Re-consideration regarding fixation of adhoc input output norms in respect of advance authorization No. 0810148221 dt. 24.07.2020 issued under Para 4.07 of FTP on self declaration basis.

Decision: The case was considered by NC as per agenda. The Committee noted that the firm has not claimed any wastage. Therefore, on the recommendation of the Technical Expert, the Committee decided to fix the adhoc input output norms with nil wastage as under:

Export Item	Qty.	Import Item	Qty.
PVC Pipe	6,00,000.00Kg	1. PVC Resin	5,40,000.00Kg
		2. Lead Stabilizer	12,000.00Kg
		3. Stearic Acid	462.00Kg
		4. Polyethylene Wax	923.00Kg
		5. Titanium Dioxide	4,154.00Kg
		6. Calcium Carbonate	42,462.00Kg

RA may take consequential action as per Policy/Procedure.

Case No. A-24	M/s Astral Polytechnik Ltd., Kalol	Status: Approved
M. No. 02/24	Hqrs F.No. 01/87/50/889/AM21/DES.VII	
Date: 29.05.2023	RA's F.No. 08/24/40/234/AM21	
Adv. Authorization No./Date	0810148788 dt. 13.10.2020	

Subject: Re-consideration regarding fixation of adhoc input output norms in respect of advance authorization No. 0810148788 dt. 13.10.2020

Decision: The case was considered by NC as per agenda. The Committee noted that the firm has not claimed any wastage. Therefore, on the recommendation of the Technical Expert, the Committee decided to fix the adhoc input output norms with nil wastage as under:

Export Item	Qty.	Import Item	Qty.
PP Low Noise Pipes	1,00,000.00Kg	1. Polypropylene (PP)	33000.00Kg
		2. Baso4-Barium Sulfate	65000.00Kg
		3. Master Batch for Pipe & Fitting-CM-2556	2000.00Kg

RA may take consequential action as per Policy/Procedure.

Case No. A-25	M/s Payal Polyplast Pvt. Ltd., N. Delhi	Status: Approved
M. No. 02/24	Hqrs F.No. 01/87/50/212/AM15/DES.VII	
Date: 29.05.2023	RA's F.No. 05/24/40/434/AM14	
Adv. Authorization No./Date	0510386973 dt. 21.05.2014	

Subject: Request for enhancement in the quantity of inputs in respect of advance authorization No. 0510386973 dt. 21.05.2014 issued under Para 4.07 of FTP on self-declaration basis.

Decision: The case was considered by NC as per agenda. On the recommendation of the Technical Experts and taking cue from SION H-1291, the Committee decided to fix the adhoc input output norms as applied for under:

Export Item	Qty.	Import Item	Qty
Di-Butyl Phthalate (I)	1.00Kg	Phthalic Anhydride	0.560Kg
		Iso Butanol	0.560Kg

RA may take consequential action as per Policy/Procedure.

Case No. A-26	M/s International Conveyors Ltd., Aurangabad	Status: Approved
M. No. 02/24	Hqrs F.No. HQRNORMAPPLY00316434AM22	
Date: 29.05.2023	RA's F.No. 03AX04000888AM22	
Adv. Authorization No./Date	0311010767 dt. 21.01.2022	

Subject: Amendment/allowance in quantity of export item in respect of advance authorization No. 0311010767 dt. 21.01.2022 issued under Para 4.07 of FTP on self-declaration basis.

Decision: The case was considered by NC as per agenda. It was noted by the Committee that the adhoc norms were already fixed of this case. While preparing the minutes, the quantity of 2nd export item was left without mentioning which was a typographical error. The Committee decided to correct the same and the quantity of 2nd export item may please be read as under

2 nd Export Item	Qty allowed
PVC Solid Woven Fire Resistant Antistatic Conveyor Belting Type 3500 (1.2MM X 1.2MM THK) (13.208Kg/Sq.Meter (excluding weight of Fasteners with Pin) (Firm to account for 560 Fasteners in the export product)	10,000.00SQM

There is no change in import item and their quantity. RA may take consequential action as per Policy/Procedure.

Case No. A-27	M/s Synthetic Packers Pvt. Ltd., B'lore	Status: Approved
M. No. 02/24	Hqrs F.No. 01/87/50/945/AM19/DES.VII	
Date: 29.05.2023	RA's F.No. 07/24/40/180/AM17	
Adv. Authorization No./Date	0710110456 dt. 26.09.2016	

Subject: Review/-re-fixation of adhoc norms in respect of advance authorization No. 0710110456 dt. 26.09.2016 issued under Para 4.07 of FTP on self-declaration basis.

Decision: The Committee noted that as there is change in raw material Mix but overall wastage remains 5%. On the basis of recommendation of Technical Expert, the Committee decided to fix the adhoc input output norms as applied for as under:

EXPORT ITEM	Qty	Import Item	Qty allowed
POLYETHYLENE FILM SHEET	2000.00MT	LDPE Granules	808MT
		LLDPE Granules	804MT
		ENHANCED POLYETHYLENE RESIN	488MT

RA may take consequential action as per Policy/Procedure.

Case No. A-28	M/s Synthetic Packers Pvt. Ltd., B'lore	Status: Approved
M. No. 02/24	Hqrs F.No. 01/87/50/070/AM17/DES.VII	
Date: 29.05.2023	RA's F.No. 07/24/40/321/AM14	
Adv. Authorization No./Date	0710103665 dt. 22.04.2014	

Subject: Re-fixation of adhoc input output norms in respect of advance authorization No. 0710103665 dt. 22.04.2014 issued under Para 4.07 of FTP on self-declaration basis.

Decision: The Committee noted that as there is change in raw material Mix but overall wastage remains 5%. On the basis of recommendation of Technical Expert, the Committee decided to fix the adhoc input output norms as applied for as under:

EXPORT ITEM	Qty	Import Item	Qty
Antistatic Conductive Film	1.00Kg	LLDPE Granules	0.378 kg
		LDPE Granules	0.567 kg
		ENTIRA	0.105 kg

RA may take consequential action as per Policy/Procedure.

Case No. A-29	M/s Synthetic Packers Pvt. Ltd., B'lore	Status: Approved
M. No. 02/24	Hqrs F.No. 01/87/50/071/AM17/DES.VII	
Date: 29.05.2023	RA's F.No. 07/24/40/238/AM16	
Adv. Authorization No./Date	0710109011 dt. 05.11.2015	

Subject: Re-fixation of adhoc input output norms in respect of advance authorization No. 0710109011 dt. 05.11.2015 issued under Para 4.07 of FTP on self-declaration basis.

Decision: The Committee noted that as there is change in raw material Mix but overall wastage remains 5%. On the basis of recommendation of Technical Expert, the Committee decided to fix the adhoc input output norms as applied for as under:

Export Item	Qty	Import Item	Qty
Antistatic Conductive Film	1.00Kg	LLDPE Granules	0.59325 kg
		LDPE Granules	0.37800 kg
		ENTIRA	0.07875 kg

RA may take consequential action as per Policy/Procedure.

Case No. A-30	M/s Synthetic Packers Pvt. Ltd., B'lore	Status: Approved
M. No. 02/24	Hqrs F.No. 01/87/50/900/AM19/DES.VII	
Date: 29.05.2023	RA's F.No. 07/24/40/035/AM18	
Adv. Authorization No./Date	0710111642 dt. 23.05.2017	

Subject: Review/re-fixation of adhoc input output norms in respect of advance authorization No. 0710111642 dt. 23.05.2017 issued under Para 4.07 of FTP on self-declaration basis.

Decision: The Committee noted that as there is change in raw material Mix but overall wastage remains 5%. On the basis of recommendation of Technical Expert, the Committee decided to fix the adhoc input output norms as applied for as under:

EXPORT ITEM	Qty	Import Item	Qty allowed
PE Film	1.00MT	LDPE Granules	0.0945MT
		LLDPE Granules	0.3675MT
		ENHANCED POLYETHYLENE RESIN	0.5670MT
		Black Master Batch	0.0105MT
		Polyultra Master Batches (U V Master Batch)	0.0105MT

RA may take consequential action as per Policy/Procedure.

Case No. A-31	M/s Synthetic Packers Pvt. Ltd., B'lore	Status: Deferred
M. No. 02/24	Hqrs F.No. 01/87/50/189/AM16/DES.VII	
Date: 29.05.2023	RA's F.No. 07/24/40/146/AM14	
Adv. Authorization No./Date	0710098411 dt. 19.09.2013	

Subject: Re-fixation of adhoc input output norms in respect of advance authorization No. 0710098411 dt. 19.09.2013 issued under Para 4.07 of FTP on self-declaration basis.

Decision: The Committee noted that in the earlier paper submitted by the firm, the export item was Antistatic Conductive Film while export is Tube of P.E Film. This clarification may be sought to the firm. Ans also ask the firm to submit a copy of request to change it the export product as Tube of Polyethylene Film.

Case No. A-32	M/s Vacmet India Ltd., Agra	Status: Clarified
M. No. 02/24	Hqrs F.No. 01/87/50/275/AM20/DES.VII	
Date: 29.05.2023	RA's F.No. 06/24/40/27/AM20	
Adv. Authorization No./Date	0610039261 dt. 07.08.2019	

Subject: Re-consideration of adhoc input output norms in respect of advance authorization No. 0610039261 dt. 07.08.2019 issued under Para 4.07 of FTP on self-declaration basis.

Decision: The case was considered by NC as per agenda. As per justification submitted by the firm the application under consideration is derived from backward integration of SION H-213 with H-219. As such it comes under the purview of Regional Authority to give license accordingly. As per General Note of Plastic SION " In cases where the inputs required for manufacture of export product have norms for further basic stage, the license can be issued by using these norms".

Case No. A-33	M/s Vacmet India Ltd., Agra	Status: Clarified
M. No. 02/24	Hqrs F.No. 01/87/50/1234/AM19/DES.VII	
Date: 29.05.2023	RA's F.No. 06/24/40/072/AM19	
Adv. Authorization No./Date	0610039131 dt. 05.03.2019	

Subject: Re-consideration of adhoc input output norms in respect of advance authorization No. 0610039131 dt. 05.03.2019 issued under Para 4.07 of FTP on self-declaration basis.

Decision: The case was considered by NC as per agenda. As per justification submitted by the firm the application under consideration is derived from backward integration of SION H-213 with H-219. As such it comes under the purview of Regional Authority to give license accordingly. As per General Note of Plastic SION " In cases where the inputs required for manufacture of export product have norms for further basic stage, the license can be issued by using these norms".

Case No. A-34	M/s Vacmet India Ltd., Agra	Status: Clarified
M. No. 02/24	HQrs F.No. 01/87/50/784/AM21/DES.VII	
Date: 29.05.2023	RA's F.No. 06/24/40/20/AM21	
Adv. Authorization No./Date	0610039548 dt. 17.07.2020	

Subject: Re-consideration of adhoc input output norms in respect of advance authorization No. 0610039548 dt. 17.07.2020 issued under para 4.07 of FTP on self declaration basis.

Decision: The case was considered by NC as per agenda. As per justification submitted by the firm the application under consideration is derived from backward integration of SION H-213 with H-219. As such it comes under the purview of Regional Authority to give license accordingly. As per General Note of Plastic SION " In cases where the inputs required for manufacture of export product have norms for further basic stage, the license can be issued by using these norms".

Case No. A-35	M/s Vacmet India Ltd., Agra	Status: Clarified
M. No. 02/24	Hqrs F.No. 01/87/50/657/AM21/DES.VII	
Date: 12.05.2023	RA's F.No. 06/24/40/094/AM20	
Adv. Authorization No./Date	0610039473 dt. 13.04.2020	

Subject: Re-consideration of adhoc input output norms in respect of advance authorization No. 0610039473 dt. 13.04.2020 issued under Para 4.07 of FTP on self declaration basis.

Decision: The case was considered by NC as per agenda. As per justification submitted by the firm the application under consideration is derived from backward integration of SION H-213 with H-219. As such it comes under the purview of Regional Authority to give license accordingly. As per General Note of Plastic SION " In cases where the inputs required for manufacture of export product have norms for further basic stage, the license can be issued by using these norms".

Case No. A-36	M/s The Supreme Industries Ltd., Mumbai	Status: Deferred
M. No. 02/24	Hqrs F.No. 01/87/50/0311008394/AM24/DES.VII	
Date: 29.05.2023	RA's F.No.03AA040118313AM22	
Adv. Authorization No./Date	0311008394 DT. 10.11.2021	

Subject: Enhancement in the quantities of inputs in respect of advance authorization No. 0311008394 DT. 10.11.2021 issued under Para 4.07 of FTP on self-declaration basis.

Decision: The case was considered by NC as per agenda. The Committee noted that the firm has got the subject advance authorization amended. The Committee decided to call for a copy of amended authorization and copy of Shipping Bill indicating content of each import item.

Case No. A-37	M/s The Supreme Industries Ltd., Mumbai	Status: Deferred
M. No. 02/24	Hqrs F.No. 01/87/50/0311004994994/AM24/DES.VII	
Date: 29.05.2023	RA's F.No.03AA0409767AM22	
Adv. Authorization No./Date	0311004994 dt. 29.06.2021	

Subject: Enhancement in the quantities of inputs in respect of advance authorization No. 0311004994 dt. 29.06.2021 issued under Para 4.07 of FTP on self-declaration basis.

Decision: The case was considered by NC as per agenda. The Committee noted that the firm has got the subject advance authorization amended. The Committee decided to call for a copy of amended authorization and copy of Shipping Bill indicating content of each import item.

Case No. A-38	M/s Balkrishna Industries Ltd.,	Status: Approved
M. No. 02/24	Hqrs F.No. HQRNORMAPPLY00169947AM22	
Date: 29.05.2023	03AA04065779AM22	
Adv. Authorization No./Date	0311006420 dt. 25.08.2021	

Subject: Fixation of adhoc input output norms in respect of Advance Authorization No. 0311006420 dt. 25.08.2021 issued under Para 4.07 of FTP on self declaration basis.

Decision: The case was considered by NC as per agenda. On the recommendation of Technical Expert, the Committee decided to fix the adhoc input output norms as under:-

Export Item	Qty.	S.No.	Description	Qty.
New Pneumatic Tyres of Rubber, of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be exported 110,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	29.466
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	8.002
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	7.074
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	0.609
		5	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.720
		6	CARBON BLACK	21.745
		7	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	15.466
		8	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.992
		9	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.575
		10	RUBBER CHEMICAL :ANTIOXIDANTS	1.210
		11	RUBBER CHEMICAL :ACCELERATOR	0.808

12	RUBBER CHEMICAL :RETARDERS	0.075
13	ZINC OXIDE	2.301
14	STEARIC ACID	0.635
15	MICROCRYSTALLINE PETROLEUM WAX	0.618
16	PRECIPITATED SILICA	2.603
17	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	0.352
18	PETROLEUM TACKIFIER RESIN	0.411
19	PHENOLIC TACKIFIER RESIN	0.627
20	INSOLUBLE SULPHUR	0.635
21	SILANE COUPLING AGENT	0.411
22	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.571
23	AGEING RESISTANCE CHEMICAL (HTS)	0.387
24	PROCESSING ADDITIVES	0.028
25	HOMOGENIZING AGENT	0.456
26	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.105
27	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
28	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.160
29	BLADDERS (Qty. in Nos.)	0.020
30	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.200

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for export item.

Case No. A-39	M/s Kwik Patch Pvt. Ltd	Status: Approved
M. No. 02/24	Hqrs F.No. HQRNORMAPPLY0029436AM22	
Date: 29.05.2023	04AX04000050AM22	
Adv. Authorization No./Date	0411002233 dt. 22.12.2021	

Subject: Correction in the quantity of export item in respect of Advance Authorization No. 0411002233 dt. 22.12.2021 issued under Para 4.07 of FTP on self declaration basis.

Decision: The case was considered by NC as per agenda. The adhoc input output norms were fixed by NC in its meeting No. 1 held on 28.04.2022. The Committee noted that during preparing the minutes, the quantity of export item was typographically written as 30,000Kg whereas as per the subject advance authorization, the actual quantity of export item is 50,000Kg. Therefore, the Committee decided to correct the quantity of export item from 30,000Kg to 50,000Kg. All other conditions will remain unchanged.
